

Mehta, Shri P. M.  
Mishra, Shri Bibhuti  
Mishra, Shri G. S.  
Mrityunjay Prasad, Shri  
Naidu, Shri Chengalraya  
Oraon, Shri Kartik  
Pahadia, Shri Jagannath  
Palchoudhuri, Shrimati Ila  
Pandey, Shri K. N.  
Paokai Haokip, Shri  
Parmar, Shri Bhaljibhai  
Partap Singh, Shri  
Parthasarathy, Shri  
Patel, Shri Manubhai  
Patil, Shri A. V.  
Patil, Shri S. D.  
Poonacha, Shri C. M.  
Pramanik, Shri J. N.  
Prasad, Shri Y. A.  
Qureshi, Shri Mohd. Shaffi  
Raghu Ramaiah, Shri  
Raj Deo Singh, Shri  
Raju, Shri D. B.

Ram, Shri T.  
Ram Subhag Singh, Dr.  
Rana, Shri M. B.  
Randhir Singh, Shri  
Rane, Shri  
Rao, Shri K. Narayana  
Rao, Shri J. Ramapathi  
Roy, Shri Bishwanath  
Roy, Shrimati Uma  
Saha, Dr. S. K.  
Saigal, Shri A. S.  
Sanji Rupji, Shri  
Sen, Shri Dwaipayan  
Shah, Shri Shantilal  
Shambhu Nath, Shri  
Shastri, Shri Biswanarayan  
Sheo Narain, Shri  
Sheth Shri P. M.  
Supakar, Shri Sradhakar  
Surendra Pal Singh, Shri  
Tiwary, Shri D. N.  
Verma, Shri Balgovind  
Virbhadra Singh, Shri

NOES

Biswas, Shri J. M.  
Fernandes, Shri George  
Gupta, Shri Kanwar Lal  
Kachwai, Shri Hukam Chand

Saboo, Shri Shri Gopal  
Sharma, Shri Beni Shanker  
Sreedharan, Shri A.  
Viswambharam, Shri P.

MR. DEPUTY-SPEAKER: The result\* of the division is:

Ayes: 82; Noes: 8.

*The motion was adopted.*

16.50 hrs.

WITHDRAWAL BY MEMBER OF CERTAIN WORDS USED BY HIM IN TODAY'S PROCEEDINGS.

MR. DEPUTY-SPEAKER: During the proceedings this morning relating to the Short Notice Question, (\*) Mr. George Fernandes used a very rather indecorous expression and he is sorry for it. He is ready to withdraw that expression. Has he the

permission of the House to withdraw that expression?

श्री जार्ज फर्नेन्डीज (बम्बई-दक्षिण) : "यह अंग्रेज की श्रीलाद है", यह शब्द मैंने किसी व्यक्ति विशेष को लेकर नहीं कहे थे बल्कि वर्तमान सरकार की नीतियों को लेकर मैंने उस चीज को कहा था। अगर किसी को वह खराब ब नागवार लगा हो तो मैं इसको वापिस लेने को तैयार हूँ।

MR. DEPUTY-SPEAKER: That is a wrong expression.

श्री जार्ज फर्नेन्डीज : उपाध्यक्ष महोदय, मैं अपने उन शब्दों को विद्वद्दा किए ले रहा हूँ। जैसा मैंने कहा वह मैंने किसी व्यक्ति

\*The following Members also recorded their votes:—

AYES: Sarwashri C. D. Gautam, Narendra Singh Mahida, Dattatraya Kunte, Ramesh Chandra Vyas and Shrimati Tara Sapre.

NOES: Sarwashri Chittaranjan Roy and Yashwant Singh Kushwah.

(\*) Vide cols. 37—40.

[श्री जार्ज फरनेन्बीज]

विशेष को लेकर नहीं कहा था बल्कि वह सरकारी नीतियों को लेकर कहा था।

MR. DEPUTY-SPEAKER: I must say one thing. It is not a question of somebody feeling it. Such expressions should be avoided.

श्री जार्ज फरनेन्बीज : मैं उन्हें विद्वा कर रहा हूँ।

16.55 hrs.

DEMANDS\* FOR SUPPLEMENTARY GRANTS (PUNJAB), 1968-69

MR. DEPUTY-SPEAKER: We will now proceed with the Supplementary demands of Punjab.

DEMAND NO. 1-9 LAND REVENUE

MR. DEPUTY-SPEAKER: Motion moved:

"That a Supplementary sum not exceeding Rs. 22,01,000 be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'Land Revenue.'"

DEMAND NO. 2-10 STATE EXCISE DUTIES

MR. DEPUTY-SPEAKER: Motion moved:

"That a Supplementary sum not exceeding Rs. 2,97,03,000 be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'State Excise Duties'."

DEMAND NO. 6-14 STAMPS

MR. DEPUTY-SPEAKER: Motion moved:

"That a Supplementary sum not exceeding Rs. 1,80,000 be granted to the President out of the Consolidated Fund

of the State of Punjab to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'Stamps'."

DEMAND NO. 9-19 GENERAL ADMINISTRATION

MR. DEPUTY-SPEAKER: Motion moved:

"That a Supplementary sum not exceeding Rs. 6,10,000 be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'General Administration.'"

DEMAND NO. 12-23—POLICE

MR. DEPUTY-SPEAKER: Motion moved:

"That a Supplementary sum not exceeding Rs. 15,93,910 be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'Police.'"

DEMAND NO. 16-28—EDUCATION

MR. DEPUTY-SPEAKER: Motion moved:

"That a Supplementary sum not exceeding Rs. 16,00,000 be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'Education'."

DEMAND NO. 26-42—MULTIPURPOSE RIVER SCHEMES

MR. DEPUTY-SPEAKER: Motion moved:

"That a Supplementary sum not exceeding Rs. 4,03,000 be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges which will come in course of payment during the year ending the 31st day of

\* Moved with the recommendation of the President.